

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

C.P. No. 3 of 1998  
in  
O.A. No. 1583 of 1996

(6)

New Delhi, dated the 29th January, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE Mrs. LAKSHMI SWAMINATHAN, MEMBER (J)

Sukhdev Singh,  
S/o Shri Kotwal Singh,  
R/o Vill. Nehrugram,  
P.O. Nehrugram,  
Dist. Dehradun, U.P. .... PETITIONER

VERSUS

1. The Secretary,  
Dept. of Science & Technology,  
Govt. of India,  
New Delhi.
2. Shri L.M. Beorta,  
Ex-Director, Map Publication,  
Survey of India,  
Hathibarkala,  
Dehradun.
3. Shri B.C. Ray,  
Director,  
Map Publication,  
Survey of India,  
Hathibarkala,  
Dehradun, U.P.

... RESPONDENTS

Advocate: Shri H.C. Bhatia for  
petitioner appeared

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

After making some submissions,  
Shri Bhatia stated at the bar that <sup>applicant</sup> had  
separately filed an O.A. impugning  
Respondents' order dated 2.12.96 (Ann. I)  
passed by them pursuant to Tribunal's  
order dated 27.9.96 in O.A. No. 1583/96, and

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sought permission to withdraw the present C.P. No. 3/98.

2. Permission is granted. C.P. No. 3/98 is allowed to be withdrawn. Notices against alleged contemners are discharged.

Lakshmi  
(Mrs. LAKSHMI SWAMINATHAN)  
Member (J) /GK/

Adige  
(S.R. ADIGE)  
Vice Chairman (A)